

10

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
IA 29/18, in CP 04/16	For hearing on IA 11/16 & IA 174/17, IA 186/17, IA 29/18	Sec 397/398	P. Obul Reddy	A.M. Sridharan	Rayan Steel P. Ltd. & 17 Others	MVV Ramana for R-1 to R-17.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M.V.V. Ramana  
98450 23733

Adv. Ja. Reddy



Heard Shri A.M. Sridharan, learned counsel for the petitioner and Shri M.V.V. Ramana, counsel for the respondent.

At the request of both the counsels, the case is adjourned to 15.06.2018. we make it clear that no adjournment will be given on that date. Both the counsels are directed to get ready to argue the I.As also.

Post the case on 15.06.2018.

  
MEMBER (T)

  
MEMBER (J)